

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 72 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: Satish Pawa & Ors. Vs. M/s Divine Infracon Pvt.
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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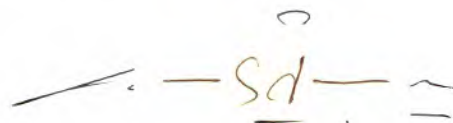
For the Petitioner (s) :	Mr. Virender Ganda, Sr. Advocate with Mr. Rakesh Kumar Mr. Vipul Ganda, Mr. P.K. Sachdeva, Advocates
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For the Respondent (s) :	None
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ORDER

This case has been received on transfer from the Principal Bench. This bench is also apprised that a petition for initiating Insolvency Resolution process is pending consideration before the Court No.1

To come up for further consideration on 25th October, 2017.



**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**